

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 80 of 2014 & IA No. 149 of 2014 & IA No. 151 of 2014

Dated: 10th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Education Research & Development Foundation Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Raj Panjwani, Sr.Adv.
 Mr. Ambar Qamaruddin

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-2
 Ms. Aprajita Mukherjee for R-7

ORDER

We are informed that the National Green Tribunal has not yet disposed of the petition filed by the Appellant. Today, Mr. M.G. Ramachandran who appears for North East Transmission Company Ltd. - Respondent no.-2 is also not present due to some personal difficulty. Ms. Panchajanya Batra Singh who appears for MoEF and Climate Change is also not present. Her presence is absolutely necessary as we would like to know the response of MoEF. In the circumstances, we post this matter on 19.04.2016 for further orders. We hope that the Appellant will be able to get the pending matter before the National Green Tribunal disposed of by that time.

We direct the Counsel for the Appellant to inform Ms. Panchajanya Batra Singh, Learned counsel for MoEF and Climate Change that since her assistance is required she should remain present on the next date of hearing with necessary instructions.

List the matter for further hearing on **19.04.2016.**

**(T. Munikrishnaiah
Technical Member**

Pr

**(Justice Ranjana P. Desai)
Chairperson**